



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Thursday,21st March 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK  
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
22	<a href="#">WP(C)/6669/2018</a> BY SLIP, WITH LCR	SAYED AZAHARUL ISLAM <b>Versus</b> UNION OF INDIA AND 7 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS P BARMAN MR. V KUMAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
23	<a href="#">WP(C)/7720/2019</a> FIXED, WITH OFFICE NOTE, SEALED ENVELOPE, LCR	NOORJAHAN BEGUM @ NURJAHAN BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
	<b>WITH</b> <a href="#">I.A.(Civil)/848/2024</a> in WP(C)/7720/2019	NOORJAHAN BEGUM @ NURJAHAN BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MD. I HUSSAIN	SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
24	<a href="#">WP(C)/8164/2019</a> WITH LCR, CONNECTED WITH ITEM NO. 8 OF THE DAILY CAUSE LIST	REJIA KHATUN @ REJIA BEGUM <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. U DUTTA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
<b>HEARING</b>				
25	<a href="#">WA/468/2023</a> CAVT. NO.13682/023, FIXED, CAVT./368/2023	BIJU KUMBANG <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. D GOGOI MR H P NEPAL	MR. T J MAHANTA MR. J SARMAH SC, FOREST FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 21/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
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23)	MS N SAIKIA	22-03-2024	To	29-03-2024



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**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II, ONLY IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**BAIL HEARING (BA)**

2	<a href="#">Bail Appln./3642/2023</a> FIXED, WITH SCANNED COPY OF CASE RECORD	ZAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. S U AHMED MD. ANARUL ISLAM	PP, ASSAM
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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
28	<a href="#">WP(C)/1671/2024</a> B/O	RISHAB KUMAR BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. M KECHII	GA, ASSAM SC, EXCISE DEPTT.
<b>ADMISSION</b>				
29	<a href="#">Arb.P./21/2023</a> FIXED	PALLAB GHOSH <b>Versus</b> SIMPLEX INFRASTRUCTURES LIMITED AND ANR	MR. S MITRA MR A K BORO MR S.MITRA	MR. R J DAS (r-1) SC, G M D A

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**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**HONOURABLE MRS. JUSTICE MARLI VANKUNG**

**COURT NO: 7**

**[SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
8	<a href="#">WP(C)/3229/2020</a> FIXED	ALL ASSAM PRIVATE SCHOOLS ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S D PURKAYASTHA MR S CHOUDHURY MR. J SINHA	SC, GMC SC, GDD

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE NELSON SAILO**

COURT NO: 8

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
29	<a href="#">WP(C)/1656/2024</a> B/O	ARLINE RONGPHARPI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B SINHA MR. H ISLAM	SC, CO OP
30	<a href="#">WP(C)/1668/2024</a> B/O	BISWAJIT DEY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P K DEKA MR. P DAIMARY N CHAUDHURY MR A DEKA	SC, P AND R.D. GA, ASSAM
31	<a href="#">WP(C)/1682/2024</a> B/O	BIJAY BOISHNAB <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	SC, SEC. EDU. SC, BTC
32	<a href="#">WP(C)/1685/2024</a> B/O	DR. SIVA PRASAD BORA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. I CHOWDHURY SR ADV MR. P BORAH MR. S BISWAKARMA MR T DAS R. CHAUHAN MS A CHOPHY	SC, HEALTH
<b>ADMISSION</b>				
33	<a href="#">WP(C)/1371/2022</a> FIXED	AJIT DUTTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MS. P SAHARIA	SC, ELEM. EDU GA, ASSAM
34	<a href="#">WP(C)/2829/2022</a> FIXED	ASHIT DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R TALUKDAR	GA, ASSAM MR. M KHAN (r-7) MS J AKTAR (r-7)

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
42	<a href="#">Bail Appln./856/2024</a> B/O	NIPEN DAS <b>Versus</b> THE STATE OF ASSAM	MR. D K BAIDYA	PP, ASSAM
<b>MOTION</b>				
43	<a href="#">AB/657/2024</a> FIXED	RATAN KAR <b>Versus</b> THE STATE OF ASSAM	MR. A K BHATTACHARYYA MR. S C BISWAS MS. U NANDA MR. P S BISWAS MS. R DEVI	PP, ASSAM
44	<a href="#">AB/778/2024</a> B/O	HEMANTA DEKA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. R SALOI	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
45	<a href="#">Bail Appln./91/2024</a> B/O	SUJIT NATH <b>Versus</b> THE STATE OF ASSAM	MR SISHIR DUTTA MR. S DUTTA MR P BORA MR. K UPAMANNYA	PP, ASSAM
<b>BAIL HEARING</b>				
46	<a href="#">AB/559/2024</a> WITH CASE RECORD(SCANNED COPY), B/O	SHAHJAHAN ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI B BARMAN	PP, ASSAM

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**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE K. SEMA**

**COURT NO: 16**

**[CIVIL BENCH-III]**

<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>ADMISSION</b>			
26 <a href="#">WP(C)/1256/2024</a> FIXED	JALAL UDDIN AND 17 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. A D CHOUDHURY	GA, ASSAM DY.S.G.I.

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13)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
14)	MD M S ALI	19-03-2024	To	22-03-2024
15)	MR. B NATH	22-03-2024	To	05-04-2024
16)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
17)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
18)	MR. S SUTRADHAR	21-03-2024	To	26-03-2024
19)	S BORGHAIN	20-03-2024	To	22-03-2024
20)	MR D K BORDOLOI	21-03-2024	To	22-03-2024
21)	MR. K P PATHAK	22-03-2024	To	05-04-2024
22)	MR. A C SARMA	21-03-2024	To	28-03-2024
23)	MS N SAIKIA	22-03-2024	To	29-03-2024



सत्यमेव जयते

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:15 AM to 1:00 PM****2:00 PM to 4:30 PM****[ For Thursday,21st March 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:15 AM]****BEFORE:****HONOURABLE MR. JUSTICE DEVASHIS BARUAH****COURT NO: 17****[CIVIL BENCH-I]****THE OLDEST MATTER IN THE CAUSELIST WILL  
BE TAKEN UP FOR HEARING CHRONOLOGICALLY]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>TOP OF THE LIST</b>				
18	<a href="#">I.A.(Civil)/2730/2023</a> WITH LCR, FIXED in RSA/90/2020 <b>WITH</b> <a href="#">RSA/90/2020</a>	M/S HARFANMOULA MARKETPLACE LLP <b>Versus</b> JAYANTA LEKHARU AND 7 ORS.  SRI BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA <b>Versus</b> SRI JAYANTA LEKHARU AND 32 ORS,	MR J C GAUR  MR A D CHOUDHURY MR. R B PHOOKAN MR. S DEKA R SARMAH MS. J BORO MR K J HAZARIKA	MR. D DAS SR. ADV MR S KHOUND  MR. D DAS SR. ADV (R1, R26, R27, R28, R29, R32, R33) MS. M BORDOLOI (R-1,26 TO 29,32,33) MR. A DAS (R-1,26 TO 29,32,33) MR S KHOUND (R-1,26 TO 29,32,33) MR S KHOUND (R-1,26 TO 29,32,33) MR. N I KHAN (R-1,26 TO 29,32,33) MR. PIKKU KR JHA (R-1,26 TO 29,32,33)
	<b>WITH</b> <a href="#">I.A.(Civil)/494/2022</a> in RSA/90/2020	JAYANTA LEKHARU <b>Versus</b> BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA AND 26 ORS.	MR. D DAS SR. ADV	
	<b>WITH</b> <a href="#">I.A.(Civil)/496/2022</a> in RSA/90/2020	JAYANTA LEKHARU AND <b>Versus</b> BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA AND 26 ORS.	MR. D DAS SR. ADV	
	<b>WITH</b> <a href="#">I.A.(Civil)/3052/2022</a> in RSA/90/2020	BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA <b>Versus</b> SRI JAYANTA LEKHARU AND 32 ORS.	MR. D DAS SR. ADV MR J C GAUR MR S KHOUND MR. K MOHAMMED	MR S KHOUND

19	<b>WITH</b> <a href="#">Review.Pet./11/2022</a>	BIDHU BHUSAN HAZARIKA <b>Versus</b> JAYANTA LEKHARU AND 32 ORS.	MR J C GAUR MS. A JAIN	MS. M BORDOLOI (R-1 TO 7) MR. A DAS(R-1 TO 7) MR S KHOUND (R-1 TO 7) MR. N I KHAN (R-1 TO 7) MR. PIKKU KR JHA(R-1 TO 7)
<b>ADMISSION</b>				
20	<a href="#">CRP(IO)/41/2023</a> FIXED	M/S GABHARU ENTERPRISE AND 2 ORS <b>Versus</b> THE RECOVERY OFFICER AND 2 ORS	MR. D DAS SR. ADV MR. I DAS MS S SHARMA	MR. S DUTTA (R-2,3) MR. B SHARMA (R- 2,3) MR. H DAS (R- 2,3)
<b>HEARING</b>				
21	<a href="#">RSA/8/2011</a> WITH LCR, FIXED	JAYANTA KUMAR and 2 ORS <b>Versus</b> HARENDRA KUMAR NATH	MR.M K CHOUDHURY MR.M DUTTA MR.A BARKATAKI MR.A DEKA	MD.B ISLAM MRSN BEGUM FOR CAVEATOR MR.S A CHOUDHURY
22	<a href="#">RSA/148/2011</a> WITH LCR, FIXED	MD SHANAI MIA CHOUDHURY <b>Versus</b> ON THE DEATH OF HABIBUR RAHMAN LASKAR HIS LEGAL HEIRS AND ANR	MR.G N SAHEWALLA MS.S SENAPATI MR.P DEKA MD.ASLAM	MR.P ROY MR. B J GHOSH (r-1 to 6) MR. I ALAM (r-1 to 6) MR.T SK (r-1 to 6) MS. R R BORAH (r-1 to 6)
23	<a href="#">FAO/2/2014</a> WITH LCR, FIXED	MATI RAM ROY and ANR. <b>Versus</b> GOLAPI ROY	MR.A M BUZARBARUAH MS.M BARMAN MS.D GHOSH MS.B GOGOI	

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LEAVE NOTE OF ADVOCATES FOR 21/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
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19)	S BORGHAIN	20-03-2024	To	22-03-2024
20)	MR D K BORDOLOI	21-03-2024	To	22-03-2024
21)	MR. K P PATHAK	22-03-2024	To	05-04-2024
22)	MR. A C SARMA	21-03-2024	To	28-03-2024
23)	MS N SAIKIA	22-03-2024	To	29-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Thursday,21st March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 18

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>DELIVERY OF ORDER</u></b>			
46 <a href="#">AB/346/2024</a>	PABITRA KAMAN @ KAPOW <b>Versus</b> THE STATE OF ASSAM	MR. A DUTTA	SPECIAL PP ASSAM
47 <a href="#">Bail Appln./585/2024</a>	RANJIT PEGU <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MD N ABED MR H ALI MR. R KONWAR	SC, FOREST
<b><u>MOTION (BA)</u></b>			
48 <a href="#">Bail Appln./792/2024</a> WITH OFFICE NOTE, FIXED	HABIBOR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>			
49 <a href="#">Bail Appln./4254/2023</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	JITUMONI BARMAN @ JITU MONI BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
50 <a href="#">Bail Appln./498/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	UMAKANTA KALITA @ UMA KT. KALITA @ MAINA KALITA <b>Versus</b> THE STATE OF ASSAM	MR. P BORDOLOI MS M NIROLA	PP, ASSAM
51 <a href="#">Bail Appln./550/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	KHUDEJA KHATUN <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN MR. A HASAN	PP, ASSAM
52 <a href="#">Bail Appln./562/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	JABIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM.	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
53 <a href="#">Bail Appln./571/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABDUL RAZAK SHAH <b>Versus</b> THE STATE OF ASSAM	MOTIUR RAHMAN MR. NOOR KUTUB ALAM MR M RAHMAN I AMIN	PP, ASSAM
54 <a href="#">Bail Appln./798/2024</a> WITH OFFICE NOTE, FIXED	ABUL KHAYER <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED M R CHOUDHURY I AMIN MS. N SULTANA	PP, ASSAM

**BAIL HEARING**

55	<a href="#">AB/659/2024</a> FIXED	SHASHWANT SINGH @ SRI SHASHWAT SINGH BUNDELA <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR S H SIKDAR MR. D BORA MR. N MAHAJAN	MR. A K BHUYAN MR. M MORE PP, ASSAM
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**ORDERS**

56	<a href="#">I.A.(CrI.)/231/2024</a> FIXED <b>in</b> Bail Appln./4436/2023 <b>WITH</b> <a href="#">Bail Appln./4436/2023</a>	MANGAL DAS <b>Versus</b> THE STATE OF ASSAM,  MANGAL DAS <b>Versus</b> THE STATE OF ASSAM	MR. N N JHA  MR. N N JHA MS M SAHOO MR UNUSH KHAN	PP, ASSAM  PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 21/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 20

[CIVIL BENCH-IV AND V

**THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### ORDERS

50	<a href="#">I.A.(Civil)/899/2024</a> WP(C) 252/2022(D/O), B/O in WP(C)/252/2022	ASSAM POWER GENERATION CORPORATION AND 2 ORS <b>Versus</b> LIAKAT ALI	SR. SC, APGCL	MR. R ALI
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LEAVE NOTE OF ADVOCATES FOR 21/03/2024

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
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BEFORE:

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 21**

**[THIS BENCH WILL SIT AFTER RISING  
OF DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### BAIL HEARING

1	<a href="#">AB/3990/2023</a> FIXED	NAYAN TALUKDAR @ NAYAN MONI TALUKDAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 21/03/2024

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
32	<a href="#">Crl.A./81/2024</a> B/O	MARNA PEGU (A1) <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R TALUKDAR MR. FIRUZ KHAN MR U CHAUDHURY M. GLORY MS. P NATH	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/280/2024</a> in Crl.A./81/2024	MARNA PEGU <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. U CHOUDHURY MR. R TALUKDAR MR. FIRUZ KHAN M. GLORY Q. KIBA MS. P NATH	PP, ASSAM
<b>BAIL HEARING</b>				
33	<a href="#">AB/3177/2023</a> FIXED	ABHIJIT BORA <b>Versus</b> THE STATE OF ASSAM	MR. A R BHUYAN MR D J BORO MR S ABDULLAH	PP, ASSAM
<b>ORDERS</b>				
34	<a href="#">Crl.A./211/2023</a> WITH LCR 4 FILES, OFFICE NOTE, FIXED	ABDUR ROFIQUE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	PP, ASSAM
35	<a href="#">I.A.(Crl.)/264/2024</a> FIXED in Crl.A./75/2024	JAHAR ALI SHEIKH @ JAHAR ALI S.K AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./75/2024</a>	JAHAR ALI SHEIKH @ JAHAR ALI S.K AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
36	<a href="#">I.A.(Crl.)/266/2024</a> BA 3774/2023(D/O), WITH CASE RECORD(SCANNED COPY), FIXED in Bail Appln./3774/2023	IRFAN KHAN <b>Versus</b> THE STATE OF ASSAM,	MR. M A CHOUDHURY	PP, ASSAM
37	<a href="#">I.A.(Crl.)/272/2024</a> WITH LCR 2 FILES, FIXED in Crl.Rev.P./35/2024	DR. BISWAJIT SURAJ MALAKAR <b>Versus</b> SMRITILEKHA KAKOTY,	MR. J C CHOUDHURY MR. M H ALI	MS. R CHOUDHURY

**WITH**

[Crl.Rev.P./35/2024](#)

DR. BISWAJIT SURAJ MALAKAR  
**Versus**  
SMRITILEKHA KAKOTY

MR. J C CHAUDHURY  
MR. D C C PHUKAN  
MD. A SAHAD  
MR. M H ALI

**HEARING**

38 [Crl.A./129/2012](#)  
WITH LCR 6 FILES, FIXED

UNION OF INDIA,  
**Versus**  
ABDUL MALIK and ANR,

MR.S C KEYAL  
MRD C CHAKRABORTY  
C.G.C.  
ASSTT.S.G.I.

MR.P KATAKI  
MR.D DAS  
MR.D BAGCHI

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LEAVE NOTE OF ADVOCATES FOR 21/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
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सत्यमेव जयते

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

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**10:15 AM to 1:00 PM****2:00 PM to 4:30 PM****[ For Thursday,21st March 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:15 AM]****BEFORE:****HONOURABLE MR. JUSTICE BUDI HABUNG****COURT NO: 25****[MAC APPEAL, MFA MATTERS AND CIVIL BENCH-III MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
25	<a href="#">MACApp./35/2023</a> WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> PH SARAT SINGH and 6 ORS	MR. S DUTTA MR.N KALITA MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. K K DUTTA(R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/2072/2023</a> in MACApp./35/2023	PH. SARAT SINGH <b>Versus</b> M/S ORIENTAL INSURANCE CO. LTD. AND 6 ORS.	MR. K K DUTTA	
	<b>WITH</b> <a href="#">I.A.(Civil)/2831/2023</a> in MACApp./35/2023	PH. SARAT SINGH <b>Versus</b> ORIENTAL INSURANCE CO. LTD AND 6 ORS.	MR. K K DUTTA	MR S DUTTA
	<b>WITH</b> <a href="#">CO/3540/2023</a> (Filing Number) in MACApp./35/2023	PH. SARAT SINGH <b>Versus</b> M/S ORIENTAL INSURANCE CO. LTD. AND 6 ORS. B	MR. K K DUTTA	
26	<a href="#">MACApp./464/2022</a>	ORIENTAL INSURANCE CO. LTD., <b>Versus</b> K. BIMALA DEVI and 7 ORS	MR S DUTTA MS.N MODI MR.N KALITA MR.C SHARMA MR.SIDHANT DUTTA	MS. R D MOZUMDAR (R-2) MR. K K DUTTA MS. C MOZUMDAR (R-2) MS. M SAIKIA MR. S P SHARMA (R-2)
	<b>WITH</b> <a href="#">I.A.(Civil)/1837/2023</a> in MACApp./464/2022	K. BIMALA DEVI <b>Versus</b> M/S ORIENTAL INSURANCE CO. LTD. AND 7 ORS.	MR. K K DUTTA	
	<b>WITH</b> <a href="#">I.A.(Civil)/2833/2023</a> in MACApp./464/2022	K. BIMALA DEVI <b>Versus</b> ORIENTAL INSURANCE CO. LTD., AND 7 ORS.	MR. K K DUTTA	MR S DUTTA
	<b>WITH</b> <a href="#">CO/3541/2023</a> (Filing Number) in MACApp./464/2022	K. BIMALA DEVI <b>Versus</b> M/S ORIENTAL INSURANCE CO. LTD. AND 7 ORS. E	MR. K K DUTTA	

**HEARING**

27	<a href="#">MACApp./50/2014</a> WITH LCR, FIXED	JUBERUDDIN and ORS <b>Versus</b> UNITED INDIA INSURANCE CO LTD and ORS	MR. B K JAIN MR.B SHARMA MR. B SHARMA MR.U SAIKIA MS. O PHUKAN MR.R C NATH	MR. A J SAIKIA MR. B KAKATI
28	<a href="#">MACApp./54/2017</a> WITH LCR, FIXED	UNION OF INDIA <b>Versus</b> THE UNITED INDIA INSURANCE CO. LTD and 2 ORS	MR.S C KEYAL MR. S K MEDHI ASSTT.S.G.I.	MD.M H CHOUDHURY(R-2) MR.R GOSWAMI(R-1) MS.M DEORI(R-2) MS.M SAIKIA(R-1) MR.J A CHOUDHURYR-2 MS.P BORTHAKUR(R-1)
29	<a href="#">MACApp./722/2018</a> WITH LCR, FIXED	THE NATIONAL INSURANCE COMPANY LTD <b>Versus</b> ALI HUSSAIN AND 10 ORS	MR. A DUTTA MR. A J SAIKIA MR. S. PEGU MRS. P M DUTTA	MR. M U MONDAL (R-1-6)
30	<a href="#">MACApp./272/2021</a> WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> SONESHWARI DEVI AND 2 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR S N KRISHNATRAYA MR R YASIN
31	<a href="#">MACApp./303/2021</a> WITH LCR, B/O	RAMISHA KHATUN AND 5 ORS <b>Versus</b> SRI MANJIT DAS AND 2 ORS	MR. A MANNAF MS J BEGUM	MR. K K BHATTA (R-3) MS R DEVI MR. B KAKATI (R-1,2) MS JONA TALUKDAR (R-3) MR G S BORO (R-1,2)

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LEAVE NOTE OF ADVOCATES FOR 21/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
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**[ For Thursday,21st March 2024]**

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 26

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>			
34 <a href="#">WP(C)/5487/2023</a> B/O	HAM-AK RURAL DEVELOPMENT FOUNDATION <b>Versus</b> THE NATIONAL COMMISSION FOR INDIAN SYSTEM OF MEDICINE AND 6 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI	MR. S C KEYAL (r-3) MR. K GOGOI MR. D K BAIDYA, SC,NATIONAL MEDICAL COMMISSION DY.S.G.I. SC, HEALTH
<b>WITH</b> <a href="#">I.A.(Civil)/454/2024</a> in <a href="#">WP(C)/5487/2023</a>	HAM-AK RURAL DEVELOPMENT FOUNDATION <b>Versus</b> THE NATIONAL COMMISSION FOR INDIAN SYSTEM OF MEDICINE AND 6 ORS	MR. K A MAZUMDER MR A HAI	MR. D K BAIDYA, SC,NATIONAL MEDICAL COMMISSION DY.S.G.I. SC, HEALTH
<b>TOP OF THE LIST</b>			
35 <a href="#">WP(C)/1934/2014</a> PART-HEARD, FIXED	LOKNATH MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.R GOSWAMI MS.N S BARUAH MR.D KONWAR	GA, ASSAM MR.S CHAMARIA MR.A THAKUR SC, AGRI. DEPARTMENT SC, PERSONNEL DEPT.
36 <a href="#">WP(C)/867/2014</a> FIXED	MD. SARIFUDDIN AHMED <b>Versus</b> THE ASSAM CO-OPERATIVE APEX BANK LTD. and ANR.	MR.A N CHOWDHURY MR.R M DAS MR.S KATAKEY	SC, APEX BANK
37 <a href="#">WP(C)/1981/2014</a> FIXED	THE MANAGEMENT OF ASSAM CO- OPERATIVE JUTE MILLS LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.A ROY	GA, ASSAM MR.R BARUAH MS.A VERMA MR.B GOGOI MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY
38 <a href="#">WP(C)/2227/2014</a> FIXED	SMTI SAMIKSHA MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.P MAHANTA MS.P SAHARIA	GA, ASSAM MR.M SARANIA(R-5) MR.K K PARASARR-5R-6 MR.J K BHUYAN(R-5) MR.B CHETRI(R-5)(R-6)
39 <a href="#">WP(C)/5982/2021</a> FIXED	ABDUL MAZID <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S N TAMULI MS. A BEGUM	MR. P MAHANTA (r-6,7) MS. P SAHARIA (r-6,7) SC, SEC. EDU.

40 **WITH**  
[WP\(C\)/5636/2021](#) TARUN CH. BARMAN MR. I H SAIKIA MR. P MAHANTA  
**Versus** MR. K KALITA MS. P SAHARIA  
THE STATE OF ASSAM AND 4 ORS. MS L HMAR SC, SEC. EDU.

**WITH**  
[I.A.\(Civil\)/2320/2021](#) SARADA KUMAR HALOI MR. P MAHANTA MR. I H SAIKIA  
**in** WP(C)/5636/2021 **Versus** MS. P SAHARIA  
TARUN CH. BARMAN

**ADMISSION**

41 [WP\(C\)/2757/2023](#) MONOMOTI BORA SAIKIA AND 5 ORS MRS. K DEVI SC, SEC. EDU.  
BY SLIP **Versus** MS S A KHALIFA  
THE STATE OF ASSAM AND 2 ORS

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 27

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
39	<a href="#">Crl.Rev.P./101/2024</a> B/O	MD. ABDUL KAIUM AL AMIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
40	<a href="#">AB/771/2024</a> B/O	SMTI GEETANJALI BORI PATIR AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
<b>BAIL HEARING</b>				
41	<a href="#">AB/200/2024</a> B/O	MD. ABDUL KALAM BARBHUIYA @ MD. JOYNAL UDDIN BARBHUIYA @ KALAM UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
<b>ORDERS</b>				
42	<a href="#">Crl.Pet./575/2023</a> WITH LCR 2 FILES, B/O	MD. SOFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	A W AMAN MR. SURAJIT DAS MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN SAMIM RAHMAN	PP, ASSAM
<b>HEARING</b>				
43	<a href="#">Crl.A./274/2022</a> 1 Y 6 M 9 D :WITH LCR 7 FILES, B/O	DAYANANDA DAS AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A R SHOME MR A J GHOSH MR. M A MONDAL S I AKAND	MR. S CHAUHAN (R1) MR. P MAZUMDER (R1) MR N ALAM (R1) M. BORUAH (R1) PP, ASSAM

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